

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :19-01-2026

**Date : 19.01.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
3818/2026	19.01.2026	ABLAPL-314/2026	HK DASH	C.O.		Order Dtd. 2026-01-16		(Serial No- )
3819/2026	19.01.2026	ABLAPL-311/2026	M DAS	C.O.		Order Dtd. 2026-01-16		(Serial No- )
3820/2026	19.01.2026	ABLAPL-311/2026	M DAS	C.O.		Order Dtd. 2026-01-16		(Serial No- )
3821/2026	19.01.2026	WP (C) - 13988/2025	RB MISHRA	C.O.		Order Dtd. 2026-01-09	WRIT BRANCH-8	(Serial No- 39)
3827/2026	19.01.2026	ABLAPL-298/2026	BALARAM SINGH	C.O.		Order Dtd. 2026-01-16		(Serial No- 39)
3831/2026	19.01.2026	WP (C) - 14644/2017	GANESH CHANDRA JENA	C.O.		Order Dtd. 2026-01-16	WRIT BRANCH-6	(Serial No- 25)
3833/2026	19.01.2026	ABLAPL-310/2026	BISWARANJAN DALAI	C.O.		Order Dtd. 2026-01-16		(Serial No- 25)
3834/2026	19.01.2026	WP (C) - 11988/2025	S. K. MISHRA	C.O.		Order Dtd. 2026-01-09		(Serial No- 25)
3835/2026	19.01.2026	WP (C) - 2566/2025	D. PATTANAİK	C.O.		Order Dtd. 2026-01-09	WRIT BRANCH-3	(Serial No- 12)
3836/2026	19.01.2026	WP (C) - 2054/2025	B. B. MALLICK	C.O.		Order Dtd. 2026-01-09	WRIT BRANCH-5	(Serial No- 47)
3837/2026	19.01.2026	CRLMC-169/2026	R.CH.ROUT	C.O.		Order Dtd. 2026-01-16		(Serial No- 47)
3838/2026	19.01.2026	WP (C) - 2054/2025	G. N. SETHI	C.O.		Order Dtd. 2026-01-09	WRIT BRANCH-5	(Serial No- 47)
3839/2026	19.01.2026	WP (C) - 24822/2025	M. R. DHAL	C.O.		Order Dtd. 2026-01-09	WRIT BRANCH-5	(Serial No- 20)
3840/2026	19.01.2026	WP (C) - 37736/2025	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Serial No- 31)

3841/2026	19.01.2026	WP (C) - 20694/2025	P. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-10-16		(Se No-31)
3842/2026	19.01.2026	WP (C) - 34923/2025	S. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01-09		(Se No-31)
3843/2026	19.01.2026	WP (C) - 36057/2025	G. K. TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-27	WRIT BRANCH-5	(Se No-23)
3844/2026	19.01.2026	WP (C) - 35130/2025	P. R. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2026-01-09	WRIT BRANCH-4	(Se No-17)
3845/2026	19.01.2026	CMP-1920/2025	S. C. MEKAP	C.O.	COURT NO. 8	Order Dtd. 2026-01-09		(Se No-17)
3847/2026	19.01.2026	ABLAPL-236/2026	T R DAS	C.O.	COURT NO. 8	Order Dtd. 2026-01-15		(Se No-17)
3848/2026	19.01.2026	CMP-158/2022	A K ROUL	C.O.	COURT NO. 22	Order Dtd. 2026-02-25	WRIT BRANCH-8	(Se No-40)
3849/2026	19.01.2026	WP (C) - 704/2026	A K JATI	C.O.	COURT NO. 22	Order Dtd. 2026-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
3850/2026	19.01.2026	WP (C) - 37026/2025	PK PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2026-01-15		(Se No-121)
3851/2026	19.01.2026	WP (C) - 37075/2025	PK PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2026-01-15	WRIT BRANCH-8	(Se No-41)
3853/2026	19.01.2026	WP (C) - 3276/2025	M. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-)
3855/2026	19.01.2026	ABLAPL-306/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	BAIL-1	(Se No-)
3856/2026	19.01.2026	ABLAPL-308/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16		(Se No-)
3857/2026	19.01.2026	ABLAPL-312/2026	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16		(Se No-)
3858/2026	19.01.2026	ABLAPL-302/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	BAIL-1	(Se No-)
3859/2026	19.01.2026	ABLAPL-304/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16		(Se No-)
3861/2026	19.01.2026	WP (C) - 8731/2022	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-06	WRIT BRANCH-5	(Se No-22)
3862/2026	19.01.2026	WP (C) - 4539/2017	M R BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-02-06	WRIT BRANCH-2	(Se No-)

3867/2026	19.01.2026	CONTC-5930/2025	K.MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se No-
3868/2026	19.01.2026	CMP-2096/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2026-01-15		(Se No-
3869/2026	19.01.2026	CRLREV-27/2026	B.SINGH	C.O.	COURT NO. 25	Order Dtd. 2026-01-15		(Se No-
3870/2026	19.01.2026	CRLMP-1420/2025	A.K.RANA	C.O.	COURT NO. 25	Order Dtd. 2026-01-15		(Se No-
3871/2026	19.01.2026	CRLA-38/2026	B.S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2026-04-06		(Se No-
3872/2026	19.01.2026	ABLAPL-12707/2025	MR BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3873/2026	19.01.2026	CRLMC-186/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3874/2026	19.01.2026	CRLMC-183/2026	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3875/2026	19.01.2026	CRLMC-178/2026	B.R.DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3876/2026	19.01.2026	CRLMC-4977/2025	S.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3877/2026	19.01.2026	CRLMC-4977/2025	S.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3878/2026	19.01.2026	CRLMC-4961/2025	B.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3879/2026	19.01.2026	CRLMC-4961/2025	B.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-16		(Se No-
3888/2026	19.01.2026	WP (C) - 31484/2025	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-15		(Se No-
3889/2026	19.01.2026	ABLAPL-10874/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-2	(Se No-10)
3890/2026	19.01.2026	WP (C) - 1564/2026	M. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-29		(Se No-10)
3891/2026	19.01.2026	WP (C) - 37264/2025	M MOHANTY	C.O.	COURT NO. 1		WRIT BRANCH-2	(Se No-34)
3892/2026	19.01.2026	WP (C) - 27301/2024	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-02-23		(Se No-34)

3893/2026	19.01.2026	RVWPET-62/2024	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	CIVIL REVISION	(Se No-
3894/2026	19.01.2026	RVWPET-62/2024	S BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	CIVIL REVISION	(Se No-
3899/2026	19.01.2026	WP (C) - 36733/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-05	WRIT BRANCH-7	(Se No-15)
3900/2026	19.01.2026	WP (C) - 1639/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-16		(Se No-15)
3902/2026	19.01.2026	WP (C) - 1135/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15		(Se No-15)
3903/2026	19.01.2026	WP (C) - 1137/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15		(Se No-15)
3904/2026	19.01.2026	WP (C) - 1139/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	WRIT BRANCH-8	(Se No-29)
3910/2026	19.01.2026	FAO-267/2024	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	MISC. APPEAL SEC.	(Se No-
3912/2026	19.01.2026	FAO-267/2024	S. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	MISC. APPEAL SEC.	(Se No-
3913/2026	19.01.2026	WP (C) - 7456/2024	M. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH-8	(Se No-41)
3931/2026	19.01.2026	WP (C) - 452/2026	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-1	(Se No-30)
3933/2026	19.01.2026	WP (C) - 37179/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
3934/2026	19.01.2026	WP (C) - 32473/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	WRIT BRANCH-1	(Se No-31)
3935/2026	19.01.2026	WP (C) - 853/2026	J. R. PUROHIT	C.O.	COURT NO. 23	Order Dtd. 2026-01-30		(Se No-31)
3936/2026	19.01.2026	WP (C) - 949/2026	J. R. PUROHIT	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Se No-31)
3937/2026	19.01.2026	CRLMC-2720/2023	K JENA	C.O.	COURT NO. 6	Order Dtd. 2026-01-13	CRIMINAL MISC	(Se No-
3938/2026	19.01.2026	RSA-309/2015	T K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-19	SECOND APPEAL	(Se No-
3939/2026	19.01.2026	CRLMC-129/2026	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	CRIMINAL MISC	(Se No-
3940/2026	19.01.2026	WP (C) -	M/S.SUBASH	C.O.	COURT	Order Dtd. 2026-01-06	WRIT	(Se

			10195/2013	CH.ACHARYA		NO. 21		BRANCH-6	No-24)
3941/2026	19.01.2026	WP (C) - 1578/2026	RATIKANTA MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-01-19			(Se No-24)
3942/2026	19.01.2026	WP (C) - 1381/2026	K.N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-04			(Se No-24)
3943/2026	19.01.2026	WP (C) - 23333/2025	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	WRIT BRANCH-5		(Se No-20)
3944/2026	19.01.2026	WP (C) - 654/2026	P. K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2026-01-30	WRIT BRANCH-5		(Se No-47)
3945/2026	19.01.2026	CRLMC-168/2026	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-15			(Se No-47)
3946/2026	19.01.2026	CRLMC-175/2026	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-01-15			(Se No-47)
3947/2026	19.01.2026	ABLAPL-14708/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-15	BAIL-2		(Se No-10)
3952/2026	19.01.2026	CRLREV-787/2013	LOKANATH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-01-16	CRIMINAL REVISION		(Se No-)
3983/2026	19.01.2026	CRLA-1462/2025	S.K.SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2026-04-06			(Se No-)
3986/2026	19.01.2026	ABLAPL-319/2026	T R DAS	C.O.	COURT NO. 8	Order Dtd. 2026-01-16			(Se No-)
3988/2026	19.01.2026	ABLAPL-301/2026	T R DAS	C.O.	COURT NO. 8	Order Dtd. 2026-01-16			(Se No-)
3990/2026	19.01.2026	ABLAPL-299/2026	T R DAS	C.O.	COURT NO. 8	Order Dtd. 2026-01-16	BAIL-1		(Se No-)
3992/2026	19.01.2026	CRLA-51/2026	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31			(Se No-)
3822/2026	19.01.2026	WP (C) - 11539/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH-6		(Se No-16)
3823/2026	19.01.2026	ABLAPL-259/2026	ASHWARIYA DASH	GENERAL		Order Dtd. 2026-01-15			(Se No-16)
3824/2026	19.01.2026	WP (C) - 32436/2024	SATRUGHNA DASH	GENERAL		Judgement Dtd. 2025-12-03	WRIT BRANCH (DIVISION BENCH-2)		(Se No-111)
3825/2026	19.01.2026	WP (C) - 34888/2022	SOUMYASARATHI DAS	GENERAL		Judgement Dtd. 2024-06-28	WRIT BRANCH-3		(Se No-13)
3826/2026	19.01.2026	WP (C) - 4752/2015	DEBI PRASAD PATTANAYAK	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-8		(Se No-43)

	3828/2026	19.01.2026	WP (C) - 8046/2024	B.K. DAS	GENERAL		Counter	WRIT BRANCH-7	(Se No-18)
	3832/2026	19.01.2026	WP (C) - 35221/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-5	(Se No-21)
	3846/2026	19.01.2026	CRLMC-4998/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-15		(Se No-21)
	3852/2026	19.01.2026	CRLMC-165/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-01-16		(Se No-21)
	3854/2026	19.01.2026	BLAPL-12188/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-01-13	BAIL-2	(Se No-16)
	3887/2026	19.01.2026	ABLAPL-331/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-01-19		(Se No-16)
	3895/2026	19.01.2026	CRLMC-203/2026	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-01-19		(Se No-16)
	3897/2026	19.01.2026	CONTC-5359/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-01-16		(Se No-16)
	3898/2026	19.01.2026	CRLMP-1420/2025	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-01-15		(Se No-16)
	3901/2026	19.01.2026	WP (C) - 24195/2025	JAGJIT SINGH CHHABRA	GENERAL		Judgement Dtd. 2026-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
	3918/2026	19.01.2026	OJC-1189/1973	SISIR KANTA MISHRA	GENERAL		Entire Brief		(Se No-108)
	3926/2026	19.01.2026	WP (C) - 34661/2025	K K SWAIN	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-7	(Se No-)
0	3829/2026	19.01.2026	CRLA-41/2026	D.DASH	GENERAL		Order Dtd. 2026-04-06		(Se No-)
1	3830/2026	19.01.2026	WPC (OAC) - 890/2001	A SUNDARAY	GENERAL		Order Dtd. 2021-11-23	OA Branch	(Se No-)
2	3860/2026	19.01.2026	CRLMC-4877/2024	J P KAR	GENERAL		Order Dtd. 5000-01-01		(Se No-)
3	3863/2026	19.01.2026	CRA-126/2000	SUBHANKAR PANDA	GENERAL		Order Dtd. 2025-09-18	CRIMINAL APPEAL	(Se No-10)
4	3864/2026	19.01.2026	WP (C) - 24208/2025	SUBHANKAR PANDA	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-7	(Se No-48)
5	3865/2026	19.01.2026	OJC-8798/1992	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2008-02-19		(Se No-48)
6	3866/2026	19.01.2026	ABLAPL-4504/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-05-16	BAIL-2	(Se No-)

									12)
7	3880/2026	19.01.2026	RFA-159/2003	S BEHERA	GENERAL		PetitionAnnexure,		(Se No-12)
8	3881/2026	19.01.2026	FAO-429/2003	S BEHERA	GENERAL		PetitionAnnexure,	MISC. APPEAL SEC.	(Se No-
9	3882/2026	19.01.2026	WP (C) - 27759/2024	R N SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-
0	3883/2026	19.01.2026	MATA-248/2022	S MOHARANA	GENERAL		Entire Order	FIRST APPEAL	(Se No-
1	3884/2026	19.01.2026	GUAP-14/2025	M R BARIK	GENERAL		Order Dtd. 2026-02-02		(Se No-
2	3885/2026	19.01.2026	WP (C) - 824/2026	P S DAS	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-5	(Se No-22)
3	3886/2026	19.01.2026	WP (C) - 10426/2014	M MOHAPATRA	GENERAL		Order Dtd. 2014-09-01		(Se No-22)
4	3896/2026	19.01.2026	ABLAPL-307/2026	B.SINGH	GENERAL		Order Dtd. 2026-01-16		(Se No-22)
5	3905/2026	19.01.2026	OJC-3181/1989	P K DASH	GENERAL		Order Dtd. 9999-12-31		(Se No-22)
6	3906/2026	19.01.2026	ABLAPL-4051/2021	J PRADHAN	GENERAL		Order Dtd. 2022-03-23	BAIL-1	(Se No-
7	3907/2026	19.01.2026	RFA-76/2004	J C BARAL	GENERAL		Order Dtd. 2017-11-29		(Se No-
8	3908/2026	19.01.2026	OJC-9449/1993	H K BHOL	GENERAL		Order Dtd. 1996-01-29		(Se No-
9	3909/2026	19.01.2026	ABLAPL-320/2026	D D NAIK	GENERAL		Order Dtd. 2026-01-19		(Se No-
0	3911/2026	19.01.2026	WP (C) - 1677/2026	D D NAIK	GENERAL		Order Dtd. 2026-01-19		(Se No-
1	3914/2026	19.01.2026	WP (C) - 35458/2025	A K NAYAK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-3	(Se No-14)
2	3915/2026	19.01.2026	WP (C) - 36668/2025	L K NAYAK	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-5	(Se No-23)
3	3916/2026	19.01.2026	CRLREV-384/2025	M K MOHANTY	GENERAL		Order Dtd. 2026-01-16		(Se No-23)
4	3917/2026	19.01.2026	WP (C) - 17673/2025	S R PATTANAİK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-6	(Se No-26)
5	3919/2026	19.01.2026	CRLMC-4996/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-02		(Se No-26)
6	3920/2026	19.01.2026	WP (C) - 21229/2025	P K MALLICK	GENERAL		Order Dtd. 2026-01-15	WRIT BRANCH-2	(Se No-45)

7	3921/2026	19.01.2026	WP (C) - 140/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-2	(Se No-34)
8	3922/2026	19.01.2026	WP (C) - 261/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-6	(Se No-26)
9	3923/2026	19.01.2026	CRLA-1097/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-01-15		(Se No-26)
0	3924/2026	19.01.2026	WP (C) - 142/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-16		(Se No-26)
1	3925/2026	19.01.2026	WP (C) - 859/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-7	(Se No-44)
2	3927/2026	19.01.2026	WP (C) - 47/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-15		(Se No-44)
3	3928/2026	19.01.2026	WP (C) - 30469/2025	S K BISWAL	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-7	(Se No-15)
4	3929/2026	19.01.2026	WP (C) - 636/2026	P BEHERA	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-1	(Se No-30)
5	3930/2026	19.01.2026	CRLMC-167/2026	MANAS RANJAN DHAL	GENERAL		Order Dtd. 2026-01-16		(Se No-30)
6	3932/2026	19.01.2026	ABLAPL-12824/2025	BALARAM SINGH	GENERAL		Entire Order	BAIL-2	(Se No-16)
7	3948/2026	19.01.2026	RSA-242/2019	J K CHHOTRAY	GENERAL		Appealmemo	SECOND APPEAL	(Se No-
8	3949/2026	19.01.2026	RSA-333/2022	J K CHHOTRAY	GENERAL		Appealmemo	SECOND APPEAL	(Se No-
9	3950/2026	19.01.2026	WP (C) - 36767/2025	SATYAJIT BISWAL	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-7	(Se No-15)
0	3951/2026	19.01.2026	COPET-30/2007	C R NAYAK	GENERAL		PetitionAnnexure,		(Se No-15)
1	3953/2026	19.01.2026	WPC (OA) - 1225/2017	P BEHERA	GENERAL		Order Dtd. 2026-01-13	OA Branch	(Se No-
2	3954/2026	19.01.2026	WP (C) - 15667/2006	I PANDA	GENERAL		Order Dtd. 2007-01-16		(Se No-
3	3955/2026	19.01.2026	WP (C) - 14954/2021	A K RAY	GENERAL		Order Dtd. 2021-08-27	WRIT BRANCH-6	(Se No-24)
4	3956/2026	19.01.2026	BLAPL-14250/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Se No-11)
5	3957/2026	19.01.2026	BLAPL-14254/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Se No-11)

6	3958/2026	19.01.2026	BLAPL-14255/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Se No-11)
7	3959/2026	19.01.2026	RFA-76/2004	K DAS	GENERAL		PetitionAnnexure,		(Se No-11)
8	3960/2026	19.01.2026	BLAPL-14295/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Se No-11)
9	3961/2026	19.01.2026	BLAPL-14436/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Se No-
0	3962/2026	19.01.2026	CRLREV-168/2021	M PANDA	GENERAL		Order Dtd. 2026-01-15	CRIMINAL REVISION	(Se No-
1	3963/2026	19.01.2026	CRLREV-168/2021	M PANDA	GENERAL		Order Dtd. 2026-01-15	CRIMINAL REVISION	(Se No-
2	3964/2026	19.01.2026	WP (C) - 13659/2023	J K PADHIARY	GENERAL		Order Dtd. 2023-05-02	WRIT BRANCH-7	(Se No-44)
3	3965/2026	19.01.2026	CONTC-5971/2023	J K PADHIARY	GENERAL		Order Dtd. 2023-08-22	CONTEMPT	(Se No-
4	3966/2026	19.01.2026	CRLREV-168/2021	M PANDA	GENERAL		Order Dtd. 2026-01-15	CRIMINAL REVISION	(Se No-
5	3967/2026	19.01.2026	CRLREV-168/2021	M PANDA	GENERAL		Order Dtd. 2026-01-15	CRIMINAL REVISION	(Se No-
6	3968/2026	19.01.2026	WP (C) - 7094/2006	P N NAYAK	GENERAL		PetitionAnnexure,Entire Order,		(Se No-
7	3969/2026	19.01.2026	FAO-907/2018	L SAHOO	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
8	3970/2026	19.01.2026	WP (C) - 14548/2020	A DAS	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-2	(Se No-
9	3971/2026	19.01.2026	MACA-24/2021	M B SMRUTIRANJAN	GENERAL		Order Dtd. 2025-09-13	MISC. APPEAL SEC.	(Se No-
0	3972/2026	19.01.2026	WP (C) - 30876/2021	A K MOHANTY	GENERAL		Order Dtd. 2021-10-26	WRIT BRANCH-6	(Se No-26)
1	3973/2026	19.01.2026	FAO-317/2016	R K MOHAPATRA	GENERAL		Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
2	3974/2026	19.01.2026	CMP-32/2026	J N PANDA	GENERAL		Order Dtd. 9999-12-31		(Se No-
3	3975/2026	19.01.2026	CRLREV-1072/2025	H K MOHANTA	GENERAL		Order Dtd. 2026-02-25		(Se No-
4	3976/2026	19.01.2026	CRLMC-139/2026	S N MISHRA	GENERAL		Order Dtd. 2026-01-19	CRIMINAL MISC	(Se No-
5	3977/2026	19.01.2026	WP (C) - 1326/2026	A K ROUT	GENERAL		Order Dtd. 2026-01-19		(Se No-
6	3978/2026	19.01.2026	CMP-2091/2025	C R NAYAK	GENERAL		Order Dtd. 2026-01-19		(Se No-
7	3979/2026	19.01.2026	WP (C) - 36615/2025	C R NAYAK	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-4	(Se No-

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8	3980/2026	19.01.2026	CMP-1639/2025	S B UDGATA	GENERAL		Order Dtd. 9999-12-31		(Se No-46)
9	3981/2026	19.01.2026	WP (C) - 596/2026	U K PANDA	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-1	(Se No-
0	3982/2026	19.01.2026	CMP-891/2024	P NAYAK	GENERAL		Order Dtd. 2026-01-07		(Se No-
1	3984/2026	19.01.2026	CRLMC-2356/2024	L K MOHARANA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
2	3985/2026	19.01.2026	CMP-73/2026	P BEHERA	GENERAL		Order Dtd. 9999-12-31		(Se No-
3	3987/2026	19.01.2026	WP (C) - 37564/2025	S ACHARYA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-3	(Se No-14)
4	3989/2026	19.01.2026	WA-1525/2025	S K PATI	GENERAL		Order Dtd. 2026-01-19		(Se No-14)
5	3991/2026	19.01.2026	ABLAPL-13423/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-19		(Se No-14)

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